

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 7 of 2011 & 46 of 2011

Dated: 2nd December, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Punjab State Power Corpn. Ltd. Appellant

Versus

**Punjab State Electricity Regulatory
Commission**

... Respondent

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

ORDER

At the request of the learned counsel for the State Commission,
post the matter for hearing on **14.12.2011**.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vs/mk